GOVERNMENT OF INDIA MINISTERY OF CORPORATE AFFAIRS

REPLY TO THE PARLIAMENT QUESTION LOK SABHA

STARRED QUESTION NO. 2

ANSWERED ON MONDAY, THE 21ST JULY, 2025/

ASHADHA 30 1947 (SAKA)

Election to International Standards of Accounting and Reporting (ISAR)

QUESTION

*2. Dr. Amar Singh:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether India has been elected uncontested to the United Nations Inter-Governmental Working Group of Experts on International Standards of Accounting and Reporting (ISAR) for the term 2025-27.
- (b) if so, the details thereof; and
- (c) whether India's participation during the term will contribute to shaping global policies that promote economic stability, enhance investor confidence and encourage sustainable financial practices and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF FINANCE AND (SMT NIRMALA SITHARAMAN) CORPORATE AFFAIRS

(a), (b) & (c): - A statement is laid on the Table of the House.

STATETMENT REFERRED TO IN REPLY TO PARTS (a),(b) & (c) OF THE STARRED QUESTION NO.2 FOR ANSWER IN LOK SABHA ON 21.07.2025.

- (a) & (b): Yes Sir, India has been elected by acclamation as a member of the United Nations Intergovernmental Working Group of Experts on International Standards of Accounting and Reporting (ISAR) for 2025-27 term at the United Nations Economic and Social Council ECOSOC management session elections in April 2025.
- (c) India as a member of the Intergovernmental Working Group of Experts in International Standards of Accounting and Reporting can play a pivotal role in improving the quality and international comparability of financial reporting and non-financial disclosure, including through contributing to continued global efforts towards harmonization of reporting frameworks and standards and shaping policies that promote economic stability, enhance investor confidence and encourage sustainable financial practices.